

4/12/2006

Mr Kuldeep Mathur, Counsel
for applicant, present

None is present for the respondents

The learned counsel
for applicant submits that he has
filed a separate M.A. for withdrawal
of this O.A.

We have perused the
records and find that applicant
does not want to press this on. The
O.A. is, therefore, dismissed as
not pressed.

O.A. stands disposed of
accordingly.


R. R. BHANDARI
Adm. Member


KULDIP SINGH
Vice Chairman

Sent to Regd.
14/3/07
238 to 242
at 17/1/07
with M.A. 2/06

RIC
Sent to Regd.
12/12/06
Per - K. Mathur
for